SHRI GOPIKRISHNA VIJAIVAR-G1YA: In view of the fact that these former Indian States have made some sacrifice in joining and merging with the bigger States, will the Government consider some schemes designed to give more employment to the people in those cities which were the capitals of those Indian States?

SHRI B. N. DATAR: This question is being considered in connection with the reorganisation of the States; and as the hon. Member is aware, the requirements of places like Gwalior, Bhopal and other places are also being considered with a view to reducing the unemployment to the extent possible.

SHRI H. C. DASAPPA: May 1 know Sir, whether they have made any survey of the unemployment position in the towns referred to in the question?

SHRI B. N. DATAR: I am not aware. Sir.

SHRI H. C. DASAPPA: Without making any such survey, may I know how the hon. Minister could come to the conclusion that there has not been greater unemployment since independence?

SHRI B. N. DATAR: That is because here I have got the figures from the employment exchanges in respect of certain of these towns.

SHRI H. C. DASAPPA: Will the hon. Minister be pleased to have a survey, at least a sample survey, of the employment position in these towns?

SHRI B. N. DATAR: I would pass on this suggestion to the Labour Ministry and to the State Governments.

SHRI V. K. DHAGE: May I know what are the figures with regard to Hyderabad?

SHRI B. N. DATAR : So far as Hyderabad is concerned, the number of applicants up to 30th June 1953 was 18,338. For the corresponding period in 1954, the number was 12,000 and odd. In 1955 it was 13,553 and for the present year, 1956, it is 21,000 and odd.

SHRI B. K. MUKERJEE: Is it not a fact that the Planning Commission has suggested the opening out of employment opportunities for ten to twelve millions of people in this country during this period, and if so, will not the people in these cities also be covered by these ten or twelve millions?

SHRI B. N. DATAR: They will be covered.

*173. [The questioner (Shrtmati Violet Alva) was absent. For answer, vide. col. 887 infra].

SCHEME TO SEND CREATIVE WRITERS ABROAD

◆174. SHRI B. V. (MAMA) WARER-KAR: Will the Minister for EDUCATION be pleased to state whether Government have any scheme under consideration for sending creative writers of Indian languages to foreign countries for cultural contacts and study ?

THE DEPUTY MINISTER FOR EDUCATION (DR. MONO MOHAN DAS) : No, Sir.

SHRI B. V. (MAMA) WARERKAR: May I know Sir, whether a deputation of educationists is being sent to the Soviet Union and whether any creative writers are being included in that deputation?

DR. MONO MOHAN DAS: Sir, sometimes, our officers and some teachers of some of the colleges are sent on deputation to other countries. Whether this particular deputation referred to by the hon. Member is being sent to Russia, I do not have the information at the moment.

SHRI V. K. DHAGE: Who are "creative writers"?

(No reply.)

PROF. HUMAYUN KABIR: Will the hon. Minister state whether a large number of cultural delegations have been sent abroad in the course of the last two or three years?

DR. MONO MOHAN DAS: Yes, they have been sent. If the hon. Member means to ask why then writers have not been sent, then my answer to that query would be this. When we want to give some demonstration of our arts and paintings, we send abroad exhibitions. When we want to give a demonstration of Indian music and dance, we send a delegation of Indian musicians and dancers. We also want to give a demonstration of the standard of the literature in this country; but that purpose is served, unfortunately for us and for the writers, not by sending a delegation of writers but by the sending of the books written by them.

PROF. HUMAYUN KABIR: Is it the view of the Government that the sending of writers as such is not likely to lead to a better understanding and exchange of views between the writers and the purpose can be better served by sending only their books?

SHRI M. GOVINDA REDDY: They may catch infection.

DR. MONO MOHAN DAS: That may be, but for the present we have no scheme for sending writers of our country to other countries.

SHRI P. N. SAPRU: Are historians, psychologists and jurists included in the term "creative writers" or not?

DR. MONO MOHAN DAS: Sir, I am not a specialist in this line and I do not know. But I suppose if historians are research workers and they have written something about history, some original writings, they should be included in this term.

SHRI S. N. MAZUMDAR: Could the hon. the Deputy Minister give us some information as regards the number of books that have been sent abroad?

DR. MONO MOHAN DAS: I would require notice.....

MR. CHAIRMAN: That is enough.

SHRI P. N. SAPRU: Who is to judge whether the work is of such merit as to deserve being called a creative work or not?

DR. MONO MOHAN DAS: That, Sir, is a question which does not arise out of this.

MR. CHAIRMAN: Then don't answer.

सरकारी कर्मचारियों के लिये 'नो श्राब्जेक्शन' सर्टिफिकेट

*१७४. श्री राम सहाय : क्या गृह-कार्य मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि संघ लोक सेवा-ग्रायोग उन उम्मीदवारों से जो सरकारी कर्म-चारी हैं, 'नो ग्राब्जेक्शन' सीर्टफिकेट चाहता है; (ख) यदि हां तो क्या सरकार को मालूम है कि इन उम्मीदवारों को ये सटिफिकेट प्राप्त करने में कठिनाई का सामना करना पड़ता है; और

(ग) क्या सरकार का विचार इस प्रथा को समाप्त करने का है?

t["No Objection" Certificates for Government Employees

*175. SHRI RAM SAHAI: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Union Public Service Commission require those candidates who are Government employees to furnish "No objection" certificates ;

(b) if so, whether Government are aware that such candidates have to face difficulties in obtaining ihese certificates; and

(c) whether Government propose to waive this requirement?]

±[THE MINISTER IN THE MINISTRY OF

मंत्री, गूह-कार्य मंत्रालय (श्री बी॰ एन॰ बातार) : (क) जो उम्मीदवार सरकारी कर्म-चारी हैं उन्हें 'नो आब्जेक्शन' सर्टिफिकेट देने की आवश्यकता नहीं है परन्तु उनको आवेदन पत्र अपने वर्तमान नियोक्ता (ऐम्प्लायर) ढ़ारा भेजना पड़ता है। जो दूसरी जगह नौकरो करने के लिये पहले ही अपना पूर्व पद त्याग चुके हैं उनको अपने भूतपूर्व नियोक्ता से इस बात का प्रमाण-पत्र लेकर देना पड़ता है कि उन्होंने वास्तव में पिछला पद त्याग दिया है। यह प्रणाली सरकार की इस नीति के अनुसार है कि कर्मचारियों का एक दफ्तर से दूसरे में अत्रवाक्श्यक आना जाना रोका जाय।

(ख) सरकारी जानकारी में ऐसी कोई शिकायत नहीं आई है।

(ग) यह प्रश्न ही नहीं उठता।

HOME AFFAIRS (SHRI B. N. DATAR) : (a) Candidates who are Government employees are not required to furnish "No objection" certificates but are asked to submit their applications through their existing employers. Those

tEnglish translation.

{English translation (also read out in the House.)